

14 AUG 2019

The High Court of Kerala

The IT Section

067559

Kochi- 682 031

Dated- 09.08.2019

**Proceedings**

High Court establishment- filling up the vacancy in the category of Private Secretary to Judge, High Court- orders issued.

Read : 1. Interim Order dated 11.7.2017 of Honourable High Court in W.P.(C) No.22823/2017  
2. Article 72 of the Kerala Financial Code Vol- I.  
3. High Court Proceedings No.A8-1689/2019(3) dated 23.07.2019.

**Order No. A9-13504/2019 (2)**

In the light of interim order of the Honourable Court read (1) above, the Honourable then Chief Justice had inter alia ordered that filling up of further vacancies that are likely to arise in the category of Private Secretary (H.G.) to Judge be deferred for the time being. **In the circumstance, the following orders are issued:**

Sri. Kunjumon P.K. (PEN 382021), Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of ₹39500-83000 with compensatory allowance of ₹700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of ₹45800-89000 with compensatory allowance at the same rate against the vacancy left unfilled in the category of Private Secretary(H.G.) to Judge, invoking Article 72 of Kerala Financial Code Vol.I. vice Smt.Zalela A.H., Private Secretary (H.G.) to Judge proceeded on leave preparatory to retirement as per High Court proceedings read (3) above. Sri.Kunjumon P.K. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Jily K.K., Personal Assistant (Selection Grade) to Judge and will take charge as Private Secretary to Judge, High Court from Sri.V.K.Unninarayanan, Private Secretary(H.G.) to Judge, High Court forthwith.

**(By Order)**

  
K.Haripal  
Registrar General

To

The persons concerned.  
The Accountant General (A&E), Kerala, Thiruvananthapuram (3 copies)  
The Private Secretary to the Chief Justice, High Court  
The Deputy Registrar in charge of Chief Justice's Secretariat, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The G (Accounts- I, II & III) Sections, High Court  
The IT Section, High Court **(for publishing in the High Court website)**  
The A3, A5, A6, A7 & A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock file.